

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5294/2012

(From the judgement and order dated 23/09/2011 in CRLR No.704/2011 of the  
HIGH COURT OF M.P. AT GWALIOR)

GULAB CHAND

Petitioner(s)

VERSUS

PRADEEP KR.DEHALWAL AND ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)  
(for final disposal)

Date: 21/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU  
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr.Nitin S.Tambwekar, Adv.  
Mr.B.S.Sai, Adv.  
Mr. K. Rajeev,Adv.

For Respondent(s) Ms. Pragati Neekhara,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Call the matter on a non-miscellaneous day.

(G.V.Ramana)  
Court Master

(Vinod Kulvi)  
Court Master